NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.78/ BB/2017	-	For compliance of Office Objections.	Rule 6 of IB	Bibekananda Rout Vs Camson Bio Technlogies Ltd

SL. NAME (IN CAPITAL)	*	SIGNATURE	
NO. & PHONE NUMBER	REPRESENTATION TO WHOM		
SUJATHA-H 9036182607	Operational Fredita	Qett: H	

ORDER

Counsel for petitioner is present. She has filed memo stating that objections have been complied and she requested time to intimate the name of proposed IRP along with consent. List it on 22/09/2017.

MEMBER(J)

MEMBER(T)